

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. MA 496/2017 In TCP 67/2013

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

NAME OF THE PARTIES: - Ravindra Pimplikar

V/s

Concept Engineering Projects Pvt. Ltd.

APPEARANCES: -

FOR THE APPLICANT

: CS Ajay Antarkar

FOR THE RESPONDENT

: Adv. Onkar Deshpande i/b Adv. Deepak
Deshpande

Section: 397-398

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **27.07.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)